

(घ) रेल मंत्रालय द्वारा यह सुनिश्चित करने के लिए क्या कदम उठाए गए हैं कि ये गाड़ियाँ समय से चलें ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप-मंत्री (श्री मल्लिकार्जुन) : (क) 1 ए० यू० सी० पैसंजर और 2 प्रार० सी० पैसंजर गाड़ी का लालगंज स्टेशन में पहुंचने का निर्धारित समय क्रमशः 20.48 और 19.42 बजे है।

(ख) जी नहीं।

(ग) और (घ) : विगत में बदमाशों द्वारा खतरे की जंजीर खींचने और होस पाइप अलग करने की घटनाओं के कारण 1 ए० यू० सी० और 2 प्रार० सी० पैसंजर गाड़ियों का चालन संतोषप्रद नहीं रहा। इस बुराई की रोकथाम करने के लिए, इन गाड़ियों से खतरे के जंजीर के उपकरण निष्क्रिय कर दिये गये हैं और बदमाशों को पकड़ने के लिए टिकटों की जांच करने के अभियान चलाये गये हैं।

मैसर्स बूट्स कम्पनी इण्डिया लिमिटेड,
बम्बई द्वारा घटिया दवाओं का
निर्माण

2619. श्री निहाल सिंह : क्या स्वास्थ्य और परिवार कल्याण मंत्री मै० बूट्स कम्पनी इण्डिया लिमिटेड, बम्बई द्वारा घटिया दवाओं का निर्माण के बारे में 19 मार्च, 1981 के प्रतारंकित प्रश्न संख्या 4269 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या मैसर्स बूट्स कम्पनी (इण्डिया) लिमिटेड, बम्बई द्वारा कृत्रिम दवाओं के निर्माण के सम्बन्ध में बांछित जानकारी एकत्र कर ली गई है ; और

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री नीहार रंजन लत्कर) : (क) और (ख) : अपेक्षित सूचना अब मिल गई है और यह सभा पटल पर अलग से रखी जा रही है।

Stagnation of T.G.T in Delhi

2620. SHRI MADHAVRAO SCINDIA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the number of Trained Graduate Teachers in the various schools in Delhi including those in aided schools who have already reached the maximum of their pay-scale as on July 1, 1981 ;

(b) the number of those teachers who have been stagnating at this stage for three years or more; and

(c) what steps are contemplated to remove the stagnation and to provide them a recurrent incentive for efficient work ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) Delhi Administration, N.D.M.C. and K.V.S. have reported as under :—

Delhi Administration	3180
N.D.M.C.	23
K.V.S.	70
(b) Delhi Administration	1559
N.D.M.C.	8
K.V.S.	18

(c) 20% of posts which are permanent as well as temporary posts which have been in existence for

three years can be converted into Selection Grade posts and eligible T.G.Ts are placed in the Selection Grade.

Such of the T.G.Ts as possess Post Graduate qualifications can be promoted to the posts of P.G.Ts to the prescribed extent.

Establishment of Konkan University

2621. SHRI A.T. PATIL : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have received any proposal from the Government of Maharashtra regarding establishment of a new University under the name of Konkan University or otherwise in Maharashtra ;

(b) if so, what is the nature of the University, with special reference to the special benefits likely to be received from the University by the people of Raigad and other districts in Konkan region in particular; and

(c) what is the proposed location of the University ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) and (b) : The University Grants Commission has received a proposal from Government of Maharashtra for establishment of a Technical University in Konkan. The proposed University would be Unitary in character with jurisdiction over the State of Maharashtra. It would cater to the needs of backward areas through research, development and extension wings.

(c) The University is proposed to be located in the Raigad District in the Konkan region.

Proposal to place orders for 32 Cargo Vessels

2622. SHRI S.M. KRISHNA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government has decided to place firm orders with some of the top foreign ship-building organisations for the supply of 32 cargo vessels for the two public sector organisations viz Shipping Corporation of India and Moghul Lines Private Limited ;

(b) if so, the estimated capital outlay involved and the countries with which orders are being placed; the type and DWT tonnage of ships ordered and their expected delivery dates ;

(c) whether some of the ships could not be built at the Indian shipyards ; and

(d) whether orders are being placed as a result of floating global tenders or by negotiations ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL) : (a) Government do not place orders with the ship-building organisations for the supply of vessels for Public Sector Undertakings. Shipping Corporation of India and Mogul Line Ltd. have submitted proposals to Government to augment their shipping tonnage during the current Plan period. Final investment decision has not yet been taken.

(b) to (d) : Do not arise.